NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP No. 249(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2017

NAME OF THE COMPANY:

M/s. Country Hotels and Resorts Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME

DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Rohit, Advocate for Petitioner

ORDER

Reply of the ROC is awaited. To come up on 23rd October, 2017.

(S. K. Mohapatra) Member (T)

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(Ina Malhotra) Member (J)